

(b) the schemes proposed to achieve the targets?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) For readymade garments, an export target of Rs. 3900 crores has been fixed for 1990-91.

(b) A statement is laid on the Table of the House.

### STATEMENT

The target is proposed to be achieved through increased unit value realisation, higher floor price for export, optimum utilisation of quotas, increasing exports to non-quota countries and increase in non-quota items to quota countries. A large number of garment manufacturing machinery have been put under OGL to facilitate import which in turn, will improve the quality of produce. Under the new Import-Export Policy effective from 1st April, 1990 a new scheme for import of all kinds of capital goods at concessional duty of 25% is being introduced which will greatly help garment manufacturers to modernise units. The policy has also liberalised Rep benefits to garment exporters at 20% with full flexibilities. The Apparel Export Promotion Council has also conducted a market survey of Latin American countries. Similar study of the East European Countries is proposed to be done during the year. Also special Action Plans for improving exports to Japan and Australia will be implemented by the Apparel Export Promotion Council. From the more long term point of view, several schemes have been sanctioned from out of Earnest Money Deposit/ Bank Guarantee Forfeiture Fund which include, among other things, setting up an Apparel Training Institute at Bombay a Laboratory and Test Centre for cotton hosiery at Tirupur.

### Jute Modernisation Fund and Jute Development Fund

\*312. SHRISATYAGOPAL MISRA: Will the Minister of TEXTILES be pleased to state:

(a) the amount which has been released so far, for the Jute Modernisation Fund and Jute Development Fund, scheme-wise;

(b) whether Government have found difficulties in continuance of these schemes; and

(c) if so, the plans proposed to overcome the problems?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) A total of Rs. 15.59 crores has been released through the financial institutions to jute mills under the Jute Modernisation Fond Scheme. Under the Special Jute Development Fund Rs. 24.65 crores have been released so far.

(b) No, Sir. Both the Schemes are reviewed from time to time to monitor their progress, with a view to speed up their implementation.

(c) The Government have set up on January 18, 1990 a Committee of Officers of the Central Government, Govt of West Bengal and Financial Institutions to review and suggest measures for speedier and more effective implementation of the Schemes.

### Irregularities in Working of Five Star Hotel at Barakhamba Avenue New Delhi

\*313. SHRILOKANATH CHOUDHARY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have found certain irregularities in the working of a five

star hotel on Park Road, New Delhi; and

(b) if so, the details thereof and the action taken thereon?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). Certain irregularities in the construction of the Building have come to notice. The New Delhi Municipal Committee which is responsible for administering building controls in the area has taken appropriate action.

#### Committee to Review List of Drugs

\*314. SHRI K. MANVENDRA SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have appointed an Expert Committee to review the list of category-I drugs;

(b) if so, the date of setting up of Committee and submission of its report to Government;

(c) the name of drugs recommended by

#### *Names of Drugs Recommended by Sidduqui Committee*

##### I. *Malaria Control*

Committee for inclusion under Category -I

(d) whether list of recommended drugs were not forwarded to the Administrative Ministry; and

(e) if so, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) Yes, Sir.

(b) 6.9.1988 and 8.11.1988.

(c) to (e). A statement is given below.

#### STATEMENT

The list of drugs recommended by the Committee is annexed. This list was not forwarded to the Department of Chemicals & Petro-chemicals. It was decided to set up a Standing Committee to consider all matters connected with the review of Drugs prices Control Order, 1987. The Department of Chemicals and Petro-Chemicals has accordingly constituted the Standing Committee and three Expert Groups by its order 5.2.1990.

##### Names of Drugs

1. Chloroquin
2. Amodiaquin
3. Quinine
4. Pyrimethamine
5. Sulfamethopyrazine
6. Sulfadoxin
7. Primaquin